

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 110

CA No. 11/2020

CP (IB) No. 260/Chd/Pb/2019

IN THE MATTER OF:-

Dr. Sanjeev Krishan Chaudhary

...Petitioner

Versus

Agilus Diagnostics Ltd. (formerly
Known as SRL Ltd.)

...Respondent

Under Section: 9, 60(5), IBC 2016

Order delivered on 08.05.2024

CORAM:

**SH. UMESH KUMAR SHUKLA
MEMBER (TECHNICAL)**

**SH. HARNAM SINGH THAKUR
MEMBER (JUDICIAL)**

PRESENT:

For the petitioner : Ms. Salina Chalana, Advocate

For the respondent : Mr. Rajat Khanna, Advocate

ORDER

At the joint request of the parties, let the matter be listed before the Regular Bench on 28.05.2024, in the supplementary list. It will be the last opportunity.

Sd/-
(UMESH KUMAR SHUKLA)
MEMBER (TECHNICAL)
Tanvi

Sd/-
(HARNAM SINGH THAKUR)
MEMBER (JUDICIAL)